

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 2115/2024 in C.P. (IB)/2(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

NAME OF THE PARTIES:- **Abhijit Guhathakurta**
IN THE MATTER OF
State Bank of India
V/s
Videocon Industries Ltd.

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2115 of 2024:- Counsel, Brayan Pillai a/w Siddhant Marathe appeared for the Applicant/RP. This Application is filed by the Resolution Professional for placing on record 107th and 108th Progress report for the period of 01.02.2024 to 15.02.2024 and 16.02.2024 to 29.02.2024 respectively, which are annexed with the present Applicant. The said reports are taken on record, no order is called for. Accordingly, **IA 2115 of 2024 is allowed and disposed of.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)